## GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:1816
ANSWERED ON:22.08.2012
FIXATION OF SENIORITY
Baitha Shri Kameshwar ;Hazari Shri Maheshwar ;Saroj Smt. Sushila;Upadhyay Seema;Verma Smt. Usha

## Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the seniority of gazetted officers in Central services is fixed from the date of joining or as per other norms;
- (b) if so, the details thereof;
- (c) whether the seniority of gazetted officers in central paramilitary forces is fixed from the date of joining the concerned institution/force or on some other basis; and
- (d) if so, the details thereof?

## **Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (SHRI V. NARAYANASAMY)

- (a) & (b): The seniority of officers in Central services is fixed as per provisions of statutory recruitment rules applicable to the post. In other cases instructions issued vide this Department's O.M. dated 11.11.2010 will apply.
- (c) & (d):
- 1. In central para military forces, the relative seniority of all direct recruits is determined by the order of merit in which they are selected for such appointment on the recommendation of the UPSC or other selecting authority; persons appointed as a result of an earlier selection being senior to those appointed as a result of a subsequent selection.
- 2. The seniority of Assistant Commandants(Direct entry) is being fixed as per the following norms:-
- i. Inter-se seniority of directly appointed Assistant Commandants is determined by adding together the marks obtained by them in the recruitment test and the basic professional courses in the ratio of 50:50.
- ii. Where promotions are made on the basis of selection by a DPC, the seniority of such promote shall be in the order in which they are recommended for such promotion by the Departmental Promotion Committee.
- iii. Seniority of Assistant Commandants appointed through Limited Departmental Competitive Examination (LDCE) is as per the merit given by selecting authority.